CENTRAL ADMINISTRATIVE TRIBUNAL



PRINCIPAL BENCH

CP No. 129/2004

O.A. No.324/2003

New Delhi this the 13th day of August, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Santu Singh S/o Shri Hira Singh, Working as Skilled Artisan Grade-I, At N. Railway Station, Delhi Cantt.

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Shri P.K. Goyal Divisional Railway Manager, Northern Railway, Delhi Division, Near New Delhi Railway Station, New Delhi.

-Respondents

(By Advocate: Shri A.K. Shukla)

ORDER (ORAL)

Hon'ble Shri V. K. Majotra, Vice-chairman (A):

Reply affidavit has been filed on behalf of the respondents. The learned counsel of applicant states that now applicant has no grievance as the respondents have withdrawn the promotion orders of the selected 14 persons vide order dated 3.8.2004. In this backdrop, C.P. is dropped. Notices are discharged.

∑, K√√/ (Shanker Raju)

(Snanker Kaju Member (J) (V.K. Majotra)

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CC.